

1	2	3	4
2. Bisphenol-A	Japan	Rs.7477/MT	11.3.94
3. Potassium Permanganate	China	Rs.5992/MT	5.9.95
4. Isobutyl Benzene	China	Rs.10634/MT	31.8.95
5. 3,4,5 Trimethoxy Benzaldehyde (TMBA)	China	Rs.237/kg.	20.10.95
6. Theophylline	China	Rs.108/Kg.	30.10.95
Caffeine	China	Rs.101/kg.	30.10.95
7. Acrylonitrile Butadiene Rubber	Japan	Rs.19306/MT	14.11.95
8. Bisphenol-A	Brazil	Rs.10263/MT	26.12.95
	Russia	Rs.12559/MT	26.12.95
9. Dead Burnt Magnesite (DBM)	China	Between Rs.1333/MT to Rs.1925/MT	8.7.96

#### STATEMENT-II

##### Cases under investigation

Product	Country	Remarks
1. Dead Burnt Magnesite	China	Provisional Duty imposed on 8.7.96
2. Low Carbon Ferro Chrome (LCFC)	CIS (Russia, Kazakhstan, Ukraine)	Provisional Duty recommended to Ministry of Finance
3. Sodium Ferrocyanide	China	
4. Bisphenol-A	U.S.A.	
5. Acrylonitrile Butadiene Rubber (NBR)	Germany, Korea, RP	
6. 8-Hydroxyquinoline	China	

[English]

#### Supply of Janata Cloth

2740. DR. PRABIN CHANDRA SARMA : Will the Minister of TEXTILES be pleased to state :

(a) whether the supply of Janata Cloth to Assam during the last three years was inadequate as compared to the demand;

(b) if so, the details thereof and the demand made by Assam during the above period and the supply made thereof; and

(c) the concrete steps taken by the Government to supply adequate quantity of Janata Cloth to the needy people in Assam?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c). The Central Government allocated yearwise targets for production of Janata Cloth to each state. Any State is free to demand additional quantity according to demand. The position of Janata Cloth production targets allocated and Janata cloth delivered by various agencies of Assam as intimated by the Govt. of Assam during the last three years is as under :

Year	In Million Sq. Mtrs.	
	Target	Actual Delivery
1993-94	31.00	29.34
1994-95	27.00	25.90
1995-96	21.00	21.33

#### Government Securities

2741. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government propose to implement the next round of reforms to develop the market for Government securities;

(b) the broad features of the agenda being set for gilt market reforms; and

(c) how far it will make yields attractive and bring in new players and reduce the multiple price tendering, which is in vogue at present?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Government and Reserve Bank of India aim at developing a deep and vibrant Government Securities market through various reform measures. These reform measures are of ongoing nature and are being properly sequenced.

(b) The broad features of this reform agenda, inter alia, include market related borrowing through auctions, introduction of innovations in instruments to cater to diversified needs of the market, activating both primary and secondary markets through institutional development and establishing an efficient transfer, payment and settlement system.

(c) The reforms agenda when fully carried out is likely to bring into the market new players particularly from non-traditional groups, bring flexibility in the yields making them responsive to market conditions and expectations and improve the market absorption of Government Securities.